

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 37**

**MA 865/2019 IN CP 465/2019**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **UNION OF INDIA (SFIO) V/s INDIAN BULLION  
MARKET ASSOCIATES**

Section 272(1)- 271(C), 243 of the Companies Act, 2013

---

**ORDER**

Adv. Meloy. Fernandes, Adv. Saurabhshai and adv. Ibrahim Shaikh i/b Vaish Associates for the Respondent present. Adv Himanshu Singh I/b Adv. Ashish Mehta Ethos Legal Alliance for Applicants present through VC.

**MA 865/2019**

Ld. Counsel for the Union seeks two (2) time. Last opportunity is granted. List this matter on Board on **10.05.2024**.

-sd-

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**